

(d) and (e) Prior to the raid, only one complaint has been received from an incoming passenger against a Customs officer during the last one year. The complaint was investigated and it was found to be pseudonymous.

#### **Airlink of Madurai with other Countries**

3366. DR. V. RAJESHWARAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Government propose to airlink Madurai airport with Gulf countries, Colombo and Singapore;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) No, Sir.

(b) Does not arise.

(c) Madurai Airport is not an international airport at present.

#### **Branches of Cooperative Banks**

3367. SHRI DILEEP BHAI SANGHANI: Will the Minister of FINANCE be pleased to state:

(a) the amount of money deposited in cooperative banks and loans given by them during the last three years, State-wise;

(b) the details of the branches of cooperative banks proposed to be opened in the country, State-wise and location-wise, particularly in Gujarat; and

(c) the steps being taken to improve in the performance of these banks in the country?

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRIM. V. CHANDRASHEKHARA MURTHI):

(a) to (c): Information is being collected and to the extent available will be laid on the Table of the House.

#### **Showrooms of Central Cottage Industries Corporation of India**

3368. SHRI BHERU LAL MEENA: will the Minister of TEXTILES be pleased to state:

(a) the number of showrooms being run by the Central Cottage Industries Corporation of India Ltd. at present, State-wise;

(b) the number of showrooms closed down during the last three years, State-wise, particularly in Bangalore;

(c) the reasons for the closure of the showrooms and the number of employees rendered jobless as result of

closure of these showrooms;

(d) whether any representations have been received by the Government protesting these closures; and

(e) if so, the action taken by the Government on these representations?

THE MINISTER OF TEXTILES (SHRI G. VENKAT SWAMY) (a) Central Cottage Industries Corporation of India Ltd. (CCIC), New Delhi is running five show-rooms at present, one each at New Delhi, Bombay (Maharashtra), Calcutta (West Bengal), Madras (Tamil Nadu) and Secunderabad (Andhra Pradesh).

(b) Only one showroom at Bangalore (Karnataka) has been closed down during the last three years.

(c) The Showroom at Bangalore (Karnataka) had to be closed down due to the irresponsible attitude and lack of discipline on the part of the employees. Following the closure, the services of 15 employees were terminated.

(d) and (e): Yes, Sir. The Government has taken up the matter with the Labour Secretary, Government of Karnataka for an amicable settlement.

#### **Credit Curbs on Industries**

3369. SHRI RAM SINGH KASHWAN:  
SHRI DATTATRAYA BANDARU:  
SHRI SULTAN SALAHUDDIN OWAISI:  
SHRI D. VENKATESWARA RAO:

Will the Minister of FINANCE be pleased to state:

(a) whether the industrialists have recently requested for easing the existing credit curbs on the Industry; and

(b) if so, the details thereof and the reaction of the Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHARA MURTHY): (a) and (b): The Reserve Bank of India (RBI) has reported that after the credit policy for the first half of 1995-96 was announced on April 17, 1995, industry organisations such as the Federation of Indian Chamber of Commerce and Industry (FICCI), the Associated Chamber of Commerce and Industry (ASSOCHAM) and the Confederation of Indian Industry (CII) had expressed their apprehensions that tight money policy as envisaged in the credit policy would lead to curbs on credit to industry and adversely affect industrial expansion.

RBI has reported that the credit policy is so framed as to meet all the genuine credit requirements of the economy. The expected growth in deposits would enable banks to meet the credit needs of all sectors of the economy.